## GOVERNMENT OF INDIA ATOMIC ENERGY LOK SABHA

UNSTARRED QUESTION NO:2929
ANSWERED ON:29.08.2012
PROTEST OVER NPP
Mahato Shri Narahari;Roy Shri Nripendra Nath;Tirkey Shri Manohar

## Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the Government proposes to establish a nuclear plant in Gorakhpur village of Fatehabad district in Haryana;
- (b) if so, the details thereof,
- (c) whether land owners of the proposed site have refused to accept compensation of Rs. 46 lakh per acre; and
- (d) if so, the details thereof and the reasons therefor along with the steps taken/being taken by the Government in this regard?

## **Answer**

MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY):

- (a) Yes, Sir.
- (b) The site at Gorakhpur, District Fatehabad, in Haryana was accorded `in principle` approval by the Central Government in October, 2009 for locating four nuclear power reactors, each of 700 MW capacity. The land acquisition for the project (4X700 MW) has already started.
- (c) No, Sir. As of August 22, 2012, 539 of the 853 landowners, whose land is being acquired, have accepted the compensation cheques.
- (d) Does not arise.